

The Collectors are not properly responding. They do not really understand the guidelines sent by this office. So, I request the hon. Speaker to convene a meeting, hear everybody and sort out the problem. Rs. 1 crore has already been sent, but the Collectors are inordinately delaying things - something like the PWD work. They cut certain amounts also. It is very unfortunate that the Collectors are not properly responding to it. Therefore, I am requesting the hon. Speaker to convene a meeting once again.

(Interruptions)

MR. DEPUTY SPEAKER: I am sure many of the hon. Members want to participate in this discussion because this happens to be a very important issue. In fact, I was about to close it around 12.35 p.m. But knowing the sense of the House I had to continue it up to 1 O' clock. Dragging this on further will amount to the violation of the rules of this House. So, kindly bear with me. I speak to the hon. Speaker to see that all your problems are solved.

SHRI GIRIDHAR GAMANG: Permit me to say something, Sir.

MR. DEPUTY SPEAKER: Your reply as on today will not satisfy any of the Members. Therefore, I request you to prepare thoroughly with all the necessary information from the Collectors. If there is any delay in sanctioning, you must take very drastic action against such officers. They are standing in the process of development.

[Translation]

SHRI MOHAN SINGH (DEORIA): Mr. Deputy Speaker, We congratulate you for your order, you have given a good order...*(Interruptions)*..

[English]

MR. DEPUTY-SPEAKER: Hon. Minister, today is not the last day. We are sitting for a long time. One fine morning you can make an exhaustive statement of the floor of the House, collecting all the necessary information that our hon. Members want. You have made an attempt to answer. But certain things are further needed. I think you will be in a position to give the information on the next occasion. Thank you very much.

Now Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

Explanatory statements giving reasons for immediate legislation by the payment of Bonus (Amendment) ordinance, 1995

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): On behalf of Shri P.A. Sangma, I beg to lay on the table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Payment of Bonus (Amendment) Ordinance, 1995.

[Placed in library Sec. No. L.T 7995/95]

Notifications under All India Services Act, 1951

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) On behalf of SHRIMATI MARGARET ALVA, I beg to lay on the Table a copy, each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:-

- (1) The Indian Police Service (Fixation of Cadre Strength) Second Amendment Regulation, 1995 published in Notification No G.S.R. 176 in Gazette of India dated the 15th April, 1995.
- (2) The Indian Police Service (Pay) Second Amendment Rules, 1995 published in Notification No G.S.R. 177 In Gazette of India dated the 15th April, 1995.
- (3) G.S.R. 213 In Gazette of India dated the 29th April, 1995 containing corrigendum to the Notification No G.S.R. 513 dated the 22nd October, 1994.
- (4) The Indian Administrative Service (Appointment by Promotion) First Amendment Regulations, 1995 published in Notification No. G.S.R 548 (E) in Gazette of India dated the 14th July, 1995.

[Pleased in Library Sec. no. L.T. 7996/95]

Annual Reports and Reviews on the working of Regional Cancer Centre, Trivandrum for 1993-94 and Statement for delay in laying the papers etc.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH

GHATOWAR): I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Cancer Centre, Trivandrum, for the year 1993-94 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Cancer Centre, Trivandrum, for the year 1993-94.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in library *Sec. no L.T. 7997/95*]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmacy Council of India, New Delhi, for the year 1993-94, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pharmacy Council of India, New Delhi, for the year 1993-94.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library *Sec. no L.T 7998-95*]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Lala Ram Sarup Institute of Tuberculosis and Allied Diseases, New Delhi, for the year 1993-94, along with Audited Accounts.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library *See no L.T. 7999/95*]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Dental Council of India, New Delhi, for the year 1993-94, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English

versions) by the Government of the working of the Dental Council of India, New Delhi, for the year 1993-94.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library. *See no. L.T 8000/95*]

13-04/1/2 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Forty- fourth Report

[*English*]

SHRI SANT RAM SINGLA (Patiala): I beg to present the Forty-fourth Report (Hindi and English versions) of the Committee of Private Members' Bills and Resolutions.

13.05 hrs.

PUBLIC ACCOUNTS COMMITTEE

Hundred and Forth Report

[*Translation*]

SHRI RAM NAIK (North Bombay): I beg to present the Hundred and Forth Report (Hindi and English versions) of the Public Accounts Committee (10th Lok Sabha) on MODVAT scheme - fraudulent availment of credits.

13.05/1/2 hrs.

STANDING COMMITTEE ON COMMUNICATIONS

Twentieth and Twenty-first Reports and Minutes

[*English*]

SHRI PABAN KUMAR BANSAL (Chandigarh): Sir, I beg to present the following Reports (Hindi and English versions)